

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-533
IB-3494/ND/2019

IN THE MATTER OF:

Hindustan Automotive Store

....Applicant

Vs.

Miric Biotech Ltd

.....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 08.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Proxy Counsel Priya Garg

For the Respondent :

ORDER

None appeared on behalf of the applicant. Since the pleadings are complete in this matter, list the matter on **19.02.2021**. No further adjournment will be given on any ground.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)